

ITEM NO.53

COURT NO.11

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).22305/2010

(From the judgement and order dated 12/04/2010 in WP No.
17090/2009 of The HIGH COURT OF CALCUTTA)

HUMANITY & ANR

Petitioner(s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

(With prayer for interim relief)

WITH

SLP(C) NO. 22503 of 2010

(With appln.(s) for permission to appear and argue in person and
with prayer for interim relief and office report)

S.L.P.(C)...CC NO. 13862 of 2010

With I.A.1 (c/delay in filing SLP and office report)

Date: 11/04/2011 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Petitioner(s)

Mr. Deba Prasad Mukherjee, Adv.

Petitioner-In-Person

Mr. Anindya Lahiri, Adv.

Mr. Partha Sil, Adv.

For Respondent(s)

Mr. K.K. Venugopal, Sr. Adv.

Ms. A. Subhashini, Adv.

In SLP(C)22305/10

Mr. Harish N. Salve, Sr. Adv.

Mr. Manoj, Adv.

Mrs. Aparna Sinha, Adv.

Mr. Paritosh Sinha, Adv.

Mr. Abhijat P. Medh, Adv.

In SLP(C).../10

Mr. Ranjit Kumar, Sr. Adv.

(CC No.13862/10)

Mr. Manoj, Adv.

Mrs. Aparna Sinha, Adv.

Mr. Paritosh Sinha, Adv.

Mr. Abhijat P. Medh, Adv.

2

In SLP(C)22503/10

Mr. Jayanta Mitra, Sr. Adv.

Mr. Manoj, Adv.

Mrs. Aparna Sinha, Adv.

Mr. Paritosh Sinha, Adv.

Mr. Abhijat P. Medh, Adv.

For State of W.B.

Mr. K.K. Venugopal, Sr. Adv.

Ms. A. Subhashini, Adv.

UPON hearing counsel the Court made the following

O R D E R

SLP(C)No.22503 of 2010

Though no formal notice was issued, this matter is being taken up along with other connected matters because on the first date of hearing the Court directed that the same be tagged with other matters.

Issue notice.

Ms.A.Subhashini, learned counsel assisting Shri K.K.Venugopal, learned senior counsel appearing for the State of West Bengal and other functionaries, accepts notice.

The official respondents may file counter affidavit within two weeks.

SLP(C)No. Of 2010 (CC No.13862)

Delay condoned.

Though no formal notice was issued, this matter is being taken up along with other connected matters.

Issue notice.

Ms.A.Subhashini, learned counsel assisting Shri K.K.Venugopal, learned senior counsel appearing for the State of West Bengal and other functionaries, accepts notice.

3

The official respondents may file counter affidavit within two weeks.

List all the cases on 05.05.2011.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master